

Calcutta High Court (Appellate Side)

Scrutiny List From 13-08-2021 To 13-08-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CO	1434/2021	M/S GURUDEV CONSTRUCTION AND ORS	PROSENJIT MUKHERJEE	03-09-2021	MOBILE PHONE NUMBER OF THE PETITIONER IS NOT PROVIDED IN THE PRESENTATION FORM-A.
2	CO	1437/2021	AMAR KUMAR PAUL	GOPAL MONDAL	03-09-2021	1) SYNOPSIS, SHORT LIST OF DATES AND PHOTOCOPY OF THE ORDER ARE NOT PROVIDED.
3	CPAN	593/2021	PRAHLAD SARDAR AND ORS	SIMA ADHIKARY	03-09-2021	1. WRONG ADDRESSING TO THE HONORABLE CHIEF JUSTICE (ACTING).
4	CPAN	596/2021	SHILPA SAHA AND ORS	DIBEYENDU CHATTERJEE	03-09-2021	PRESENTATION FORM A IS NOT UPTODATE.
5	CPAN	597/2021	RADHAKANTA POREL AND ANR	PRASAYAN MUKHERJEE	03-09-2021	NO XEROX COPY OF THE ORDER WITH SYNOPSIS
6	CRA	249/2021	BARUN SUR @BIDYUT @MADHU AND ANR	ANIRBAN TARAFDAR	03-09-2021	NO SYNOPSIS AND SHORT LIST OF DATES AND XEROX COPY OF THE ORDER
7	CRM	5399/2021	OASHIM AKRAM @ WASIM AKRAM AND ORS	MD FARHADUDDIN	03-09-2021	1. WRONG SPELLING OF THE NAME OF THE HONORABLE CHIEF JUSTICE (ACTING).
8	CRM	5408/2021	AMAL KUMAR SAHA AND ANR	RATAN DAS	03-09-2021	NO LOWER COURT DETAILS IS PROVIDED IN THE 1ST PARAGRAPH (PAGE NO 2) OF THE BAIL APPLICATION.
9	CRM	5430/2021	PRADIP PANI @ LABA	PRAVAS BHATTACHARYA	03-09-2021	NO CERTIFIED COPY OF THE ORDER DATED 04-02-2021 IS PROVIDED AS PER THE FIRST PARAGRAPH (PAGE NO2).
10	CRMSPL	20/2021	INDIAN RAILWAY	AMAJIT DE	03-09-2021	NO XEROX COPY OF THE ORIGINAL ORDER DATED 31.03.2021
11	CRR	1639/2021	JHANTU DAS@MONA DAS	SHASHANKA SHEKHAR SAHA	03-09-2021	SYNOPSIS , SHORT LIST OF DATES NOT PROVIDED
12	CRR	1640/2021	BOARD OF MANAGERS, KENDRIYA VIHAR II APARTMENT OWNERS ASSOCIATION AND ORS	MALABIKA SAHA	03-09-2021	INCOMPLETE AFFIDAVIT AND NO LOGO IN VOKALATNAMA
13	FMAT	483/2021	MILAN MONDAL@ TAPASH MONDAL AND ANR	KAKALI CHATTERJEE	03-09-2021	1. NO SYNOPSIS,SHORT LIST OF DATES WITH THE PETITION 2. DEFECTIVE VOKALATNAMA
14	WPA	12809/2021	PIYALI CHONGDER	ANIRBAN GHOSH	03-09-2021	01. WRONG ADDRESSING OF THE HONBLE CHIEF

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						JUSTICE (ACTING)
15	WPA	12840/2021	RDC CONCRETE INDIA PVT LTD	BALAJI CHAKRABORTY	03-09-2021	WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE (ACTING)
16	WPA	12843/2021	SK ANSAR ALI AND ORS	RATUL GHOSH	03-09-2021	1. INCOMPLETE AFFIDAVIT. 2. NO SHORT LIST OF DATES
17	WPA	12844/2021	DIPAK KUMAR DAS	SAMARENDRA NATH BISWAS	03-09-2021	1. NO PHONE NO. OF PETITIONER IN FORM A 2. WITHOUT SIGNATURE OF ADVOCATE IN FRONT PAGE. 3. NO SHORT LIST OF DATES
18	WPA	12850/2021	KRISHNA KAYAL	KAMAL KANTA KAR	03-09-2021	PRESENTATION FORM A IS NOT UPTO DATE.
19	WPA	12853/2021	CHANDAN DAS	PAMPA DEY (DHABAL)	03-09-2021	WRONG ADDRESSING OF HONOURABLE THE CHIEF JUSTICE (ACTING).
20	WPA	12868/2021	M/S GANNET TRADERS PVT LTD AND ANR	DEBADITYA BANERJEE	03-09-2021	WRONG ADDRESSING OF HONBLE CHIEF JUSTICE(ACTING)
21	WPA	12890/2021	TARUN BAIDYA AND ORS	LAKSHMINATH BHATTACHARYA	03-09-2021	01. WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE(ACTING). 02. ADVOCATE'S WELFARE LOGO IS ABSENT

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